

*K.S. Jadhav*

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION  
IN ITS COMMERCIAL DIVISION**

**INTERIM APPLICATION (L) NO.22738 OF 2023  
IN  
COMMERCIAL IPR SUIT (L) NO.22720 OF 2023**

**Ashim Kumar Bagchi**

**...Applicant /  
Plaintiff**

***Versus***

**Balaji Telefilms Limited & Ors.,**

**...Defendants**

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Mr. Yatin Kochare a/w Aniketh Poojari, Suresh Poojari i/b Legal House, Advocate for Applicant/Plaintiff.

Mr. Rashmin Khandekar a/w Rahul Dhote, Anushree R., Shwetank Tripathi, Vidit Desai, Umang Mehta & Radhika Mehta, Advocates for Defendant No.1.

Mr. Ankit Lohia a/w Kunal Parekh i/b Dua Associates, Advocates for Defendant No.4.

Mr. Anand Mohan a/w Arohi Gursale, Sunil Zalmi, Shivani Talati i/b MZD Legal Consultancy, Advocates for Defendant No.5.

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**CORAM : R.I. CHAGLA, J.**

**DATE : 22ND AUGUST, 2023.**

**ORDER :**

1. The learned Counsel appearing for the Plaintiff has by this Interim Application sought injunction against the

Respondents/Defendants from releasing the film “DREAM GIRL 2” (Hindi), scheduled to be released on 25th August, 2023. The Interim Application has only been filed on 18th August, 2023. The Respondents have not had an opportunity to reply to the Interim Application. It is well settled that at the eleventh hour, films should not be prevented from their release. An opportunity is required to be given to Respondent / Defendant to file their reply to the Interim Application.

2. The Applicant/Plaintiff states that the screen play and script of the Applicant/Plaintiff have been registered with the Screen Writers Association. The case in the Pleint and Interim Application is disputed by the learned Counsel for the Respondents.

3. Accordingly, the Respondents shall file their Affidavit-in-Reply to the Interim Application within a period of one week from today.

4. Leave is granted to the Applicant/Plaintiff to file Application for amendment of the Pleint and Interim Application and for substitution of the Annexures to the Pleint.



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5. Place the Interim Application for further consideration on 31st August, 2023.

**[R.I. CHAGLA, J.]**